

has shown its serious concern to the fact that Indian seas are strained by overfishing;

(b) if so, the reaction of the Government in this regard;

(c) whether CMFRI has submitted any report to the Government thereon; and

(d) if so, the details thereof and the action proposed to be taken thereon?

The Minister of State of the Ministry of Food Processing Industries (Shri Tarun Gogoi) : (a) to (d) The information is being collected and will be laid on the Table of the House.

[Translation]

132 KV SUB-STATION OF UP-SEB

1844. Shri Rampal Singh: Will the Minister of Power be pleased to refer to the reply given to Unstarred Question No. 3942 on 23-8-1993 and state:

(a) the details of present position of 132 KV Sub-stations; and

(b) the names of the Sub-Stations sanctioned from 1993 till date and the locations thereof?

The Minister of State in the Ministry of Power (Shrimati Urmilaben Chimanbhai Patel) : (a) and (b) The information is being collected and will be laid on the Table of the House.

[English]

BID MONEY FOR IMPORT OF UREA

1845. Dr. Lal Bhadur Rawal: Will the Minister of Chemicals and Fertilizers be pleased to state:

(a) whether the bid money for import of urea and other fertilizers and bid bonds are accepted only in dollars by National Fertilizers Ltd. (NFL) and PPCL;

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to be taken by the Government to accept bid money from the bidders in Indian currency and against bank guarantees of Indian nationalised banks?

The Minister of State in the Ministry of Chemicals and Fertilisers and Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Department of Electronics and Department of Ocean Development (Shri Eduardo Faleiro) : (a) to (c) The canalising agencies for import of urea decide as per their commercial judgement the currency in which bid money is to be offered by the suppliers. While National Fertilisers Limited (NFL) has accepted bid money only in US dollars, Pyrites, Phosphates and Chemicals Limited (PPCL) has accepted bid money in US dollars or equivalent rupees.

INVOLVEMENT OF RURAL YOUTH IN ACQUACULTURE

1846. Shri Prakash V. Patil: Will the Minister of Food Processing Industries be pleased to state :

(a) the schemes and programmes being taken by the Marine Products Export Development Authority (MPEDA) to involve more educated rural youth in aquaculture; and

(b) the details thereof?

The Minister of State of the Ministry of Food Processing Industries (Shri Tarun Gogoi) : (a) and (b) The information is being collected and will be laid on the Table of the House.

[Translation]

PEPSI BHARAT CHHORRO

1847. Dr. Mumtaz Ansari : Will the Minister of Food Processing Industries be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem appearing in 'Jansatta' on July 17, 1995 under the caption "Nau August Ko Gunjega Pepsi Bharat Chhorro";

(b) if so, the facts thereof; and

(c) the reaction of the Government in this regard?

The Minister of State of the Ministry of Food Processing Industries (Shri Tarun Gogoi) : (a) Yes, Sir.

(b) and (c) The information is being collected and will be laid on the Table of the House.

[English]

WORLD SUMMIT FOR SOCIAL DEVELOPMENT

1848. Shri S. M. Laljan Basha: Will the Minister of External Affairs be pleased to state :

(a) the outcome of the World Summit for Social Development held at Copenhagen in March, 1995; and

(b) the steps taken by the Government to reorient its social policy, planning in the light of the decisions taken at the Summit?

The Minister of External Affairs (Shri Pranab Mukherjee) : (a) and (b) World Summit for Social Development was held in Copenhagen from March 10-12, 1995. It adopted the Copenhagen Declaration and the Programme of Action. The Declaration contains ten commitments, undertaken for the common pursuit of social development, aimed at social justice, solidarity, harmony and equality within and among countries. These pertain, inter alia, to creation of an enabling economic, political, social, cultural and legal environment; eradication of poverty; goal of full employment; promotion of social

intergration; education, health and culture; increasing resources allocated for social development; and improvement of international cooperation, to achieve these objectives. In the Programme of Action, detailed plans have been spelt out, both at the national and international levels, with a view to implementing the above commitments.

As a developing country devoted to social uplift, India was happy to see that most of the programmes and activities already being conducted in India, were reflected in the Declaration and Programme of Action. India continues with the policies of eradication of poverty, generation of employment, and increasingly devoting more resources for social development. The Copenhagen Declaration and Programme of Action are also important inputs in our social planning processes.

[Translation]

GSJ SURVEY IN U.P.

1849. Dr. Sakshiji:
Shri Surendra Pal Pathak:

Will the Minister of Mines be pleased to state:

(a) whether the Geological Survey of India (GSI) has conducted any survey to assess the availability of iron-ore deposits in Uttar Pradesh during the last two years;

(b) if so, the findings thereof; and

(c) the steps being taken to extract iron-ore from the selected sites, site-wise?

The Minister of State of the Ministry of Mines (Shri Balram Singh Yadva) : (a) No, Sir.

(b) and (c) Does not arise.

[English]

NEW POWER PROJECTS

1850. Kumari Frida Topno : Will the Minister of Power be pleased to state:

(a) the details of the new power projects, for which approval was accorded during the last two years, State-wise;

(b) the progress made so far by these projects, State-wise and project-wise; and

(c) expected time-schedule for commissioning of these projects?

The Minister of State in the Ministry of Power (Shrimati Urmilaben Chimanbhai Patel) : (a) to (c) The details of power generation projects in the State Sector accorded investment approval by the Planning Commission during 1993-94 and 1994-95 are given below :

Sl. No.	Name of the Project	Type	State	Present Position	Expected time schedule
1.	Ramgarh GT(1x35.5 MW) (Ext.)	Thermal	Rajasthan	Work in Progress	8/95
2.	Bhatinda TPP (2x210 MW) Unit 5 & 6 (GNDTPP)	Thermal	Punjab	Work in Progress	3/97 & 12/97
3.	Shahpurkandi Dam Project (168 MW)	Hydel	Punjab	Work in Progress	1999- 2000
4.	Bakreshwar TPP (5x210 MW)	Thermal	W. Bengal	Work in Progress	6/99 & 12/99
5.	DG Sets at Brahampuram (Cochin) (5x20 MW)	Thermal	Kerala	Work in Progress	1996
6.	Rayalseema TPP St. II (2x210 MW)	Thermal	Andhra Pradesh	Work in Progress	-
7.	Purulia PSS (900 MW)	Thermal	W. Bengal	Work in Progress	2001- 2002
8.	Kotnagudem TPP St. V (2x250 MW)	Thermal	Andhra Pradesh	Work in Progress	3/97 & 9/97